

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

In view of the official exigencies, the transfer and posting order no. F2(2)/Admn. (NW)/RC/2022/9629-9684 dated 29.03.2023 in respect of Sh. Prem Chand Lodwal, Branch In-charge/SJA (E.C.-97890523), Sh. Sunil Gupta, JA (E.C.-34015914) and Ms. Manju Chhabra, Branch In-charge/SJA (E.C.-38621251) stands cancelled.

Further, the transfer order of Sh. Sanjay Kumar, Branch In-charge/SJA (E.C.-95807535) and Sh. L.D. Singhal, Branch In-charge/SJA (E.C.-12350553) is kept in abeyance till further orders.



(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.(NW)/RC/2023/ 10525-10555

Date 05/04/2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- ✓ 8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.

  
05/04/23

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI